†[DEMANDS MADE BY THE WORKERS OF HEAVY ELECTRICALS LIMITED, BHOPAL

Written Answers

- *199 SHRI V. M. CHORDIA: Will the Minister of STEEL AND INDUSTRIES be pleased to state:
- (a) the demands made by the wor-- kers of the Heavy Electricals Limited, Bhopal during the years 1959-60, 1960-61 and 1961-62;
 - (b) how many of these demands-

- (i) have been rejected,
- (ii) are still under consideration, and
- (iii) have been accepted; and
- (c) by when the decision is likely to be taken on the demands which are under consideration?]

इस्पात तथा भारी उद्योग मंत्री (श्री सुब्रह्मण्यम) : (क) से (ग) एक विवरण सभा पटल पर रखा जाता है।

विवरण

(क) ग्रीर (ख) :

वर्षं					ग्रस्वीकार की गई मांगों की संख्या		
१ ६ ५६–६०			₹	२	श्रन्य	?	
१६६०–६१	•		इं ३	38	88	श्नय	
१६६०–६२	•		६२	२४	२६	४२	

(ग) विचाराधीन मांगों में से १३ मांगें राज्य सरकार ने श्रौद्योगिक न्यायालय, इन्दौर, को मध्यम्थ निर्णय के लिये भेजी हैं। न्यायालय के निर्णय की प्रतीक्षा की जा रही है। दूसरी मांगें प्रबन्धकों के विचाराधीन हैं और मुझे श्राशा है कि इन

शीघ ही निर्णय मांगों पर जायेगा ।

†[THE MINISTER OF STEEL AND HEAVY INDUSTRIES (SHRI C. SUB-RAMANIAM): (a) to (c) A statement is laid on the Table of the House.

STATEMENT

(a) and (b)

	Year			No. of demands received from the workers	No. of demands accepted	No. of demands rejected	No. of demands under consi- deration
1959-60	· ·	•		 3	2	Nil	
1960-61				33	19	14	Nil
1961-62			-	92	24	26	42

(c) Of the demands under considera- the Court is awaited. The other detion 13 have been referred by the State mands are under consideration of the Government to the Industrial Court at management and I hope decisions on Indore for arbitration. The award of these would be taken soon.]